

Karnataka	3
Kerala	2
Madhya Pradesh	5
Maharashtra	4
Orissa	3
Punjab	2
Rajasthan	4
Tamil Nadu	3
Uttar Pradesh	6
West Bengal	6
The North-Eastern States and small States:	
Arunachal Pradesh	1
Goa	1
Himachal Pradesh	1
Manipur	1
Meghalaya	1
Mizoram	1
Nagaland	1
Pondicherry	1
Tripura	1

**Wage Agreement between National
Bicycle Corporation of India Limited
and Its Union**

*362. SHRI SHARAD DIGHE: Will the Minister of INDUSTRY be pleased to state:

(a) whether the wage agreement be-

tween the National Bicycle Corporation of India Limited, Bombay and its union expired as far back as 1979:

(b) whether a fresh wage agreement has been approved by the Bureau of Public Enterprises, the Board of Directors and the concerned department:

(c) if so, when and whether the agreement has been implemented; and

(d) if not, the reasons for the delay in its implementation?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Yes, Sir.

(b) to (d). The company has been incurring substantial losses since the time of its nationalisation in 1980 due to various factors. Government have therefore not found it expedient so far to approve the fresh wage agreement till a decision is taken regarding comprehensive restructuring of the company.

SHRI SHARAD DIGHE: In the answer, the hon. Minister has said that the company has been incurring substantial losses due to various factors and is it true that the main factor is, we have not been giving raw material to this factory at all and no financing? Therefore, the production which was there in 1980 at 2,32,076 bicycles has gone down to 80,783. This is because you are not utilising the full potential of the factory and the capacity of the workers, by not supplying any raw material and not financing this Corporation at all. Is it true?

SHRI J. VENGAL RAO: Sir, the Plant and Machinery is more than 45 years old and there has been no regular production. Another thing is that in the Private Sector one worker produces 1 to 2.5 cycles per day whereas in this Company it requires about four workers to produce one cycle. I have

already answered this so many times. We are incurring a loss of Rs. 300/- on each cycle. The accumulated losses of this Company are to the tune of Rs. 31 crores. (*Interruptions*)

MR. SPEAKER: What a remarkable achievement!

(*Interruptions*)

SHRI SHARAD DIGHE: Sir, the hon. Minister has not answered about the question of raw-materials. He is not supplying the raw-material.

SHRI J. VENGAL RAO: When the Company is incurring losses every year to the tune of some crores of rupees, where is the question of raw-material. (*Interruptions*)

SHRI SHARAD DIGHE: My second supplementary is this. As far as the Wage Agreement is concerned, it has arisen out of the initiative of the Government itself in January 1987. The Ministry of Industries organ the Bureau of Public Enterprises issued a circular to all those Public Sector Undertakings to enter into Wage Agreement with the employees where there is either no Wage Agreement prevailing or where the Wage Agreement has expired. Pursuant to that circular — the Wage Agreement in this Company had expired in 1979 — the Management prepared this Wage Agreement and got the approval of the union and sent it to the Finance Department. That has also been approved. But it is now merely lying with the hon. Minister for implementation

MR. SPEAKER: I think he had already answered this question before, in this House.

(*Interruptions*)

SHRI J. VENGAL RAO: Sir, it is not with me. It is before the Cabinet to take a decision

whether to close down this unit or to restructure this unit. Therefore, it is before the Cabinet.

SHRI ASUTOSH LAW: Sir, there is another bicycle manufacturing Undertaking of the Government of India which is known as the Cycle Corporation of India... (*Interruptions*) My question is that when the Cycle Corporation of India is also incurring losses, whether the Government is proposing any future planning to make a survey as to why all the bicycle manufacturing industries run by the Government of India are incurring losses.

MR. SPEAKER: All the Private Sector Units are making profits.

(*Interruptions*)

SHRI ASUTOSH LAW: As you have told, Sir, all the Private Sector Units are making profits. (*Interruptions*)

SHRI J. VENGAL RAO: All these units are old units. The Cycle Corporation of India is in Calcutta and the National Bicycle Corporation of India Limited is in Bombay. As I told earlier, as far as these two units are concerned, four workers are manufacturing one cycle per day whereas in the Private Sector one worker is manufacturing 2.5 cycles per day. (*Interruptions*)

AN HON. MEMBER: Who is responsible?

SHRI J. VENGAL RAO: Labour is responsible. (*Interruptions*)

[*Translation*]

Thermal Power Stations and Fertilizer Plants based on HBJ Pipeline Gas in Madhya Pradesh

*363. SHRI DILEEP SINGH BHURIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: